

By E-Mail/Speed Post/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ /A

From :- Shri Gautam Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The Registrar,  
Gauhati High Court,  
Kohima Bench, Kohima

Dated Guwahati, the September, 2021.

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Your letter No. HC(K)4/2018/REG/360 dated 08.09.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021, with your wife and three minor children for the journey to your home town Losyami via Pfutsero in Phek District during Durga Puja vacation from 11<sup>th</sup> to 15<sup>th</sup> October, 2021, by the shortest possible route, as per existing Rules.

Yours faithfully,

*set*

**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2020/ *4189-4190* /A. dated *13/9/21*  
Copy to:-

1. The Principal Accountant General, (A&E), Kohima, Nagaland.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

*13/9/21*  
**REGISTRAR (VIGILANCE)**

*Pw*